## NATIONAL COMPANY LAW TRIBUNAL

## NEW DELHI BENCH

CP 40/2007

PRESENT: SMT. INA MALHOTRA, HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22-12-2017

NAME OF THE COMPANY: Smt. Geena Khanna Vs. M/s Anil Rubber Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner:

Mr. Shantanu Parashar, Advocate

For the Respondent:

J.K. Goyal, Company Representative

## ORDER

As the matter is part heard, be placed before the Regular bench on  $30^{\text{th}}$  January, 2018.

(Ina Malhotra) Member (J)